

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/3181/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 720 Dated the 10<sup>th</sup> April, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 13.04.2023 till the evening of 17.04.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

*S&F*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/3182-3183/A, dated 12.04.2023**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

*S&F*  
**JT. REGISTRAR (VIGILANCE)**  
*S&F*